

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.122/9/AMR/2022		9 of IBC	Tulasi Seeds Private Limited Vs. Janani Seeds Private Limited
	IA(IBC)/68/2023	65 of IBC	Janani Seeds Private Limited (CD) Vs. Tulasi Seeds Private Limited (OC)

ORDER

Dr. S.V. Ramakrisna, Counsel for the CD present. None appears for the OC. However, for hearing, list the matter on 14.04.2023.

IA(IBC)/68/2023:

Dr.S.V.Ramakrishna, Counsel for the Applicant present. None appears for the Respondent. Counter not filed. However, for filing counter, list the matter along with main CP on 14.04.2023 as a last chance.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**